## **National Company Law Tribunal**

## Allahabad Bench

CPNO. 160 | ALD | 2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.11.2017

NAME OF THE COMPANY: MIS Raj Duplex Put Ltd vs. MIS Sandhana Paperas SECTION OF THE COMPANIES ACT/1 & B CODE: 9 of IXB code of 2016.

SI. NO.	Name	Designation	Representation	<u>Signature</u>
<u>1.</u>	S. K TYAGI	Advocate	counsel for the Apple out	29 hiliz
<u>2.</u>	PROXY COUNSEL FOR	A-DVOCATE	COUNSEL for THE APPLICANT	Rund 29/11/2017

## C.P. No. 160/ALD/2017

Shri Chandan Agarwal proxy for Shri Anshul Kumar Singhal and Shri S.K. Tyagi for Operational Creditor.

On a previous hearing, the Registry was directed to make scrutiny of the case and to furnish a report. Further to issue a formal notice to the Corporate Debtor Company. However, a proof of service thereof is still awaited.

Hence, the case is now fixed for appearance of Corporate Debtor Company and for submission of scrutiny report.

The Petitioner is also granted at liberty to communicate a copy of this order to the Corporate Debtor Company by informing next date of hearing.

The matter be listed on 18th December, 2017.

Date: 29/11/2017

Typed by Jyoti

(Stenographer)

H.P. Chaturvedi, Member(Judicial)